

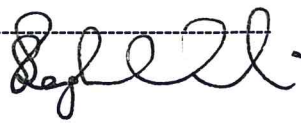
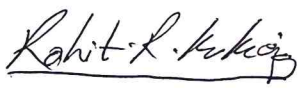
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 254/16	TP 105/17	For dismissal of the petition	433(e)	Agarwal Coal Corporation Pvt. Ltd. Vs Benaka Sponge Iron Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Laghuam Cadambi 9900039859	Respondent	
2.	Rohit Rajkumar Kukeja 9886121368	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that he had filed objections to the main petition. He also reported that he has filed separate application for dismissal. Registry to verify and put up if they are filed.

Counsel for petitioner has filed fresh Form-5. Registry to verify and put up.

List it on 24.10.2017.


MEMBER (J)


MEMBER (T)